COURT - I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 303 OF 2016 & IA NO. 633 OF 2016

Dated: 16th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Jindal Stainless (Hisar) Ltd. Vs.				Appellant(s)
Haryana Electricity Regulatory Commis	ssion	& Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit k Ms. Abiha		
Counsel for the Respondent(s)	:	Mr. Nishant Ahlawat for R.1		
		Mr. Manuj	Kaush	nik for DHBVN

<u>ORDER</u>

Heard the learned counsel appearing for the Appellant.

List the matter on 04.10.2018.

(I.J. Kapoor) Technical Member (Justice Manjula Chellur) Chairperson